

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application no. 325/2022

IN THE MATTER OF:

Virender SharmaOriginal Applicant

Versus

State of Haryana
.....Respondent

**REPORT ON BEHALF OF DISTRICT MAGISTRATE
GURUGRAM, COMMISSIONER MUNICIPAL
CORPORATION GURUGRAM & HARYANA STATE
POLLUTION CONTROL BOARD, IN COMPLIANCE OF
ORDER DATED 04/05/2022**

MOST RESPECTFULLY SHOWETH:-

1. This Hon'ble Tribunal has taken cognizance on the complaint of Sh. Virender Sharma during hearing on dated 04/05/2022 ordered that: -

"Grievances in the present letter petition sent by Mr. Virender Sharma, President, Privvy the Address Condominium Association, Spaze Privvy- the Address, Sector- 93, Gurugram are regarding non functioning of the STP and rain water harvesting system. It is

stated that non-functioning of STP is causing leakage of the dirty water on floor and waste water is being discharged in open land by tankers against the environmental norms. Untreated sewage water is used for watering the plants which causes foul smell, unhygienic conditions and serious health issues. Besides the ill designed STP, the rain water harvesting system is also not working properly in the above said area.

In view of the averments made in the present letter Petition, it would be appropriate to have a factual and action taken report from a Joint Committee comprising of State PCB, Commissioner, Municipal Corporation Gurugram and District Magistrate, Gurugram. State PCB will be the Nodal agency for coordination and compliance. The Joint Committee may meet within four weeks, undertake site visits, look into the grievances of the applicants and take remedial action by following due process of law. Factual and action taken report may be furnished within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF”.

2. In compliance of these orders the District Magistrate, Gurugram has appointed SDM, Gurugram as a representative of District Magistrate, Gurugram Chief Engineer, MCG has deputed Sh. Vivek Gill, Suprintending Engineer-II, MCG as nodal officer on behalf of MCG.
3. The team comprising Smt. Ankita Chaudhary IAS, SDM Gurugram, Sh. Vivek Gill, Superintending Engineer-II, MCG, Sh. Sandeep Singh, Regional Officer, HSPCB, Gurugram Region (S) and Sh. Divyanshu, AEE, HSPCB, Gurugram Region (S) visited

the site on dated 04/07/2022 (Copy photograph attached as **Annexure-R1**) and during inspection complainant was also contacted, complainant is a resident in this society and complainant raised issue regarding non-functioning of the STP, foul smell from STP, dirty water taken from STP through tankers and improper working of rain water harvesting system and other issues related to the Group housing society i.e. paint, renovation etc.

During inspection it was found that, said unit is a Group Housing Society and has obtained CTO under Water Act, Air Act and Authorization under HOWM Rules from the Board valid upto 30-09-2023. During inspection, team visited the basement of the society where the STP is installed and no foul smell was observed by the team. In order to check the adequacy of STP, samples from inlet & outlet of STP collected and same has been sent to HSPCB Laboratory at Faridabad for analysis and as per analysis report vide no. 133 dated 12/07/2022 (Attached as **Annexure-R2**), which shows that all the parameter are within limit as per Consent to operate conditions. Further, project proponent has provided treated water tank at the outlet of STP having fixed piping arrangement connection for use of this effluent into flushing to individual flat/unit, use of treated water in gardening as well as to uplift the treated domestic effluent by tanker to use this treated effluent on other construction sites operated by project proponent for construction purpose in compliance of the orders/directions of Haryana Water Resource (Conservation, Regulation and Management) Authority and various court orders i.e. the construction activity in Gurugram can only be carried out through treated water and no fresh water will be used for construction

activity. Society has also maintaining logbook for tankers movement from their premises to other under construction projects where the treated water is supplied. There was no smell observed in the society and fixing pipeline also rule out the possibility that untreated domestic effluent is used in gardening and discharged through tankers.

4. As per report of Municipal Corporation Gurugram there are 11 nos. of rain water harvesting structure in the premises of the society, out of which 09 nos. of RWH structures found functional.

The Report is submitted for kind consideration of this Hon'ble Tribunal. The direction passed by this Hon'ble Tribunal shall be complied with in true letter and spirit

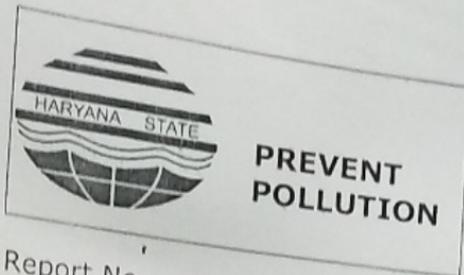
Place: Gurugram
Dated: 19/7/22.


**Sub Divisional Magistrate
Gurugram**


**Regional Officer
HSPCB Gurugram Region (S)**


**Superintending Engineering-II
Municipal Corporation Gurugram**





Annexure-R2

FORM j
(See Rule 20)

Report No.: -133

Dated- July 12, 2022

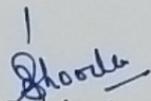
I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 05th day of July, 2022 from Sh. Divyanshu AEE, a sample of domestic effluent of M/s Spaze Towers Pvt. Ltd., Group Housing Colony at Sec-93, Vill-Hayatpur, Gurugram, collected on 04.07.2022 from Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-
I further certify that I have analyzed the afore-mentioned sample on 05/07/2022 to 12/07/2022 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Method of Testing
1.	Colour	Brownish	Almost Colorless	----	As per relevant parts of IS:2488(Part-V) and Standard Methods for the Examination of water and waste water APHA(23 rd edition)
2.	Odour	Bad	Almost Odourless	----	
3.	pH Value	7.2	7.6	5.5-9.0	
4.	Conductivity μ S/cm	2890	1020	----	
5.	Total Suspended Solids mg/l	156	45	100	
6.	B.O.D.(3 Days at 27 ^o C) mg/l	75	16	30	
7.	Chemical Oxygen Demand mg/l	288	64	250	
8.	Oil & Grease mg/l	9	ND	10	

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **12th day of July, 2022**

Laboratory of the
Haryana State Pollution Control Board
Sector-16 A, Faridabad


Board Analyst

To

The Member Secretary
Haryana State Pollution Control Board
C-11, Sector -6, Panchkula (Haryana)

This test report relate only to the particular sample submitted for testing